To

The Secretary
Department of Telecommunications,
Sanchar Bhawan,
Ashok Road,
New Delhi – 110 001


Ref: (i) Letter No. L-14040/06/2013-NTG dated 27th April 2015


2. The Authority, after due deliberations on the comments received from the DoT, has finalized its response which is enclosed herewith.

3. In keeping with practice, a copy of this letter, along with the response, is being placed on the website of TRAI www.trai.gov.in

This letter issues with the approval of the Authority.

Encl: As above

(Sudhir Gupta)
Secretary, TRAI